NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES:

Mr. Rajesh Gunvantrai Mehta

V/s.

M/s. Healone Holistic Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Suhas A. Joshi: Advocate for Petitioner. 06/02/17.

<u>ORDER</u>

C.P. No. 31/397-398/CLB/MB/MAH/2016

List this matter for final hearing as fixed earlier i.e. on 16.02.2017

Sd/-

B.S.V. PRAKASH KÚMAR MEMBER (JUDICIAL).

Sd/-

S.V. NALLASENAPATHY MEMBER (TECHNICAL).